

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

12. C P (CAA) 49(MB)2024 IN C.A.(CAA)/69(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 24.06.2024**

NAME OF THE PARTIES:- New Horizons Alliance Private Limited

IN THE MATTER OF

New Horizons Alliance Private Limited

Section: 230-232 of Companies Act, 2013

ORDER

Adv. Hemant Sethi, Adv. Devanshi Sethi, Adv. Abhishek Kale and Adv. Shalvika Nachankar appeared for the Petitioner-Companies. List this matter on **05.08.2024.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
SALAM

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)